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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

D. JAWAHAR.

COUNTER ADIL APPLICANT

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## **ORDER**

Mr.D.Jawahar, Counsel for the applicant present. Mr.B.Madeswaran Counsel for the respondent present. Counsel for the Corporate Debtor submitted that he has not received the copy of the application and the counsel for the petitioner is directed to provide the copy of the petition alongwith the documents relied upon to the counsel for the respondents. The counsel for the respondent is directed to file the counter and matter is posted for arguments. Put up on 05.09.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)

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